

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.145/230/HDB/2017
NAME OF THE COMPANY	Rexnord India Private Limited
NAME OF THE PETITIONER(S)	Rexnord India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. Raju T.S. Goud.	Advocate Advocate.	98480-83415	T.S. Goud


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appara Ach. Dr. R. R. Rao	Chf	98487 42 808	U

Enclosed Order Sheet

Heard Shri T.S. Goud, Learned Counsel on behalf of Shri V.S. Raju, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

At the request of both the counsels, post the case on 17.10.2017

  
Member (T)

  
Member (J)

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